

Ban on Unproperly Covered Vehicles

4742. SHRI PANKAJ CHOUDHARY :
SHRI SATYA DEO SINGH :
SHRI PRABHU DAYAL KATHERIA :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether entry of unproperly covered vehicles carrying stone chips, bajri and ash is prohibited in National Capital Region of Delhi;

(b) if so, the details thereof;

(c) whether the Government have taken any action against the persons violating this rule; and

(d) if so, the details thereof?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) and (b) Yes, Sir. The Government of National Capital Territory of Delhi has issued a notification dated 17.4.1997, under the Motor Vehicles Act, 1988, prohibiting movement of uncovered vehicle carrying sand, stone aggregates, fly ash and other offensive materials causing Air Pollution.

(c) and (d) The Government have issued instructions to the concerned departments to take action against the offenders.

Illegal Felling of Trees

4743. SHRI RAJKESHAR SINGH : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether any complaints have been received from various States regarding illegal felling of the trees planted by the Government and the public during the years 1994-95, 1995-96 and 1996-97;

(b) if so, the details thereof; and

(c) the action taken against the persons responsible for illegal felling of the trees?

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) Yes, Sir.

(b) In total 108 complaints have been received from various States during the last three years regarding illegal felling of the trees planted by the Government and the public, as under:

Year	Number of Complaints received
1994-95	38
1995-96	35
1996-97	35

(c) On receiving complaints, concerned State Governments are requested to investigate and take suitable action and corrective measures.

[English]

Procurement of Foodgrains

4744. SHRI SUKHBIR SINGH BADAL :
SHRI MAHESH KUMAR M. KANODIA :
SHRI KASHIRAM RANA :

Will the Minister of FOOD be pleased to state:

(a) the contribution of foodgrains to the Central Pool made by the Punjab *vis-a-vis* other States during each of the last three years; and

(b) the quantity of foodgrains allocated by the Government for distribution through PDS and open market sale and the rate thereof during the said period, State-wise?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA) :

(a) Statements I and II giving requisite information are attached.

(b) Statements III to VI showing Statewise quantity of wheat and rice allocated and quantity of wheat and rice sold under open market sale are annexed.

Statements VII & VIII showing the open sale prices of wheat and rice are attached.

Statement IX showing CIP of wheat and rice is attached.

Statement-I**Procurement of Rice Marketing Season (Oct-Sept.)**

(In Thousand Tonnes)

State/UT	Marketing Season		
	1994-95	1995-96	1996-97
	(As on 28.4.1997)		
1	2	3	4

A. Contributing to Central Pool

Andhra Pradesh	4024	3682	2857
Arunachal Pradesh	1	2	-
Assam	1	2	Neg.
Bihar	1	Neg.	Neg.
Haryana	1425	689	1196

1	2	3	4
Himachal Pradesh	-	-	-
Karnataka	44	78	82
Madhya Pradesh	759	687	562
Maharashtra	66	38	32
Orissa	327	456	385
Punjab	5826	3462	4213
Rajasthan	25	2	3
Uttar Pradesh	727	720	855
West Bengal	151	133	148
Chandigarh	23	-	14
Delhi	4	-	-
Pondicherry	-	-	-
Total	13403	9949	10347

Statement-II*Procurement of wheat marketing season (April-March)*

(In Thousand Tonnes)

State/UT	Marketing Season		
	1994-95	1995-96	1996-97
Bihar	Neg.	Neg.	-
Gujarat	-	11	-
Haryana	3047	3102	2060
Himachal Pradesh	Neg.	-	-
Jammu & Kashmir	-	-	-
Madhya Pradesh	66	169	5
Punjab	7285	7299	5628
Rajasthan	65	454	229
Uttar Pradesh	1406	1302	261
Chandigarh	-	-	-
Delhi	-	Neg.	-
All India Total	11869	12327	8183

Neg: Below 500 tonnes

Statement-III*Allotment of Rice from the Central Pool during April, 1994 to March, 1997 (P)*Financial Year Wise
(In '000 Tonnes)

State/UT	1994-95	1995-96	1996-97
Andhra Pradesh	2230.00	2620.00	2490.00
Arunachal Pradesh	90.70	102.60	109.20
Assam	465.80	568.00	648.70
Bihar	372.00	381.60	389.60
Delhi	240.00	240.00	240.00
Goa	63.00	78.00	90.00
Gujarat	414.00	409.00	376.00
Haryana	36.00	53.56	52.00
Himachal Pradesh	108.00	131.00	122.80
Jammu & Kashmir	520.00	528.00	528.00
Karnataka	1307.34	1443.12	1453.12
Kerala	1800.00	1800.00	1847.00
Madhya Pradesh	559.74	580.16	613.68
Maharashtra	858.00	858.00	858.00
Manipur	120.00	120.00	120.00
Meghalaya	136.00	172.00	190.00
Mizoram	100.00	90.00	92.05
Negaland	84.00	72.50	81.20
Orissa	543.60	790.00	1012.00
Punjab	17.25	16.65	18.00
Rajasthan	46.00	52.00	59.00
Sikkim	56.10	57.60	60.10
Tamil Nadu	1200.00	1590.00	1893.50
Tripura	194.40	194.40	194.40
Uttar Pradesh	549.60	549.60	532.20
West Bengal	932.40	856.00	800.00
A & N Islands	31.25	30.00	30.00
Chandigarh	3.60	3.60	3.60
D & N Haveli	6.00	6.00	6.00
Damna & Diu	6.00	6.70	7.20
Lakshadweep	6.30	6.30	6.30
Pondicherry	24.00	24.00	24.00
Total	13121.28	14430.39	14947.65

(P) Provisional

Statement-IV

Allotment of Wheat (PDS) from the Central Pool during April, 1994 to March, 1997 (P).

Sl.No.	State/UTs	Financial Year Wise (In '000 Tonnes)		
		1994-95	1995-96	1996-97
1.	Andhra Pradesh	180.00	192.00	180.00
2.	Arunachal Pradesh	15.20	7.20	7.20
3.	Assam	310.00	360.00	355.50
4.	Bihar	714.00	705.60	697.60
5.	Delhi	936.00	840.00	700.00
6.	Goa	40.30	42.40	37.00
7.	Gujarat	642.00	835.50	690.90
8.	Haryana	151.80	209.48	208.16
9.	Himachal Pradesh	136.00	144.00	140.80
10.	Jammu & Kashmir	350.00	360.00	360.00
11.	Karnataka	360.00	360.00	356.00
12.	Kerala	445.00	585.00	572.50
13.	Madhya Pradesh	560.00	583.92	605.62
14.	Maharashtra	960.00	1100.00	1010.00
15.	Manipur	32.40	32.40	32.40
16.	Meghalaya	25.00	28.00	29.50
17.	Mizoram	19.50	24.00	23.50
18.	Negaland	70.00	18.20	8.60
19.	Orissa	415.00	420.00	451.00
20.	Punjab	210.00	155.00	121.00
21.	Rajasthan	1443.69	1453.92	1358.37
22.	Sikkim	10.00	12.30	10.70
23.	Tamil Nadu	300.00	310.00	287.20
24.	Tripura	21.60	21.60	21.60
25.	Uttar Pradesh	1185.60	1185.60	1140.40
26.	West Bengal	1035.00	1098.60	1071.00
27.	A & N Islands	8.40	9.00	9.00
28.	Chandigarh	21.60	21.60	21.60
29.	D & N Haveli	2.40	2.75	3.00
30.	Daman & Diu	1.80	2.15	2.40
31.	Lakshadweep	0.50	0.50	0.50
32.	Pondichery	9.00	9.00	9.00
		10612.73	11129.72	10521.45

Statement-V

Quantity of Wheat Sold under Open Sale during 1994-95, 1995-96 and 1996-97

(Figure in lakh tonnes)

S.No.	State	1994-95	1995-96	1996-97
1	2	3	4	5
1.	Punjab	3.25	7.69	5.37
2.	Haryana	7.18	12.84	4.15
3.	Uttar Pradesh	6.72	8.58	5.02
4.	Delhi	1.26	1.44	2.45
5.	Rajasthan	0.40	0.41	2.68
6.	H.P.	0.17	0.14	0.54
7.	J & K	0.48	0.13	0.86
8.	West Bengal	1.20	1.14	1.22
9.	Bihar	2.79	4.02	2.53
10.	Orissa	1.48	1.88	1.68
11.	Maharashtra	5.32	6.80	3.74
12.	Gujarat	2.07	4.00	2.82
13.	Madhya Pradesh	4.47	5.49	2.64
14.	Tamil Nadu	6.25	3.39	1.43
15.	Andhra Pradesh	2.11	2.37	1.21
16.	Karnataka	4.36	2.24	1.77
17.	Kerala	0.78	0.83	0.91
18.	NEF	-	-	0.03
19.	Assam	-	-	0.17

Statement - VI

Quantity of Rice Sold under Open Sale during 1994-95, 1995-96 & 1996-97.

(Figures in '000 tonnes)

S.No.	State	1994-95	1995-96	1996-97
1	2	3	4	5
1.	Punjab	24.7	36.2	26.33
2.	Haryana	15.5	47.9	12.83
3.	Uttar Pradesh	1.9	1.6	28.46
4.	Rajasthan	0.6	0.5	5.33
5.	Delhi	11.4	3.0	1.97
6.	West Bengal	9.1	16.5	5.24

1	2	3	4	5
7. Bihar		1.0	2.1	0.41
8. Orissa		-	1.2	-
9. Maharashtra		182.1	295.0	13.43
10. Gujarat		62.5	102.9	9.73
11. Madhya Pradesh		40.9	13.5	107.89

1	2	3	4	5
12. Tamil Nadu		23.6	11.1	13.43
13. Andhra Pradesh		48.7	98.3	-
14. Karnataka		30.1	0.4	-
15. Kerala		1.8	6.6	24.91

Statement-VII*Open Sales Price of Wheat with effect from April 1995 to March, 1997**(Rate Rs. per MT)*

Name of the State	April to July 95	28th Aug to Sep 95	October 1995	Centre	Nov. 95 to Mar. 96	April 96 to July 96	August 96 to 17th Sept 96	18th Sept.96 to 3rd Feb. 97	w.e.f 4th Feb 1997	10th March 97 to 31st March, 97
Punjab	4100	4150	4150	Chandigarh	4150	4410	4550	4900	4900	4900
Haryana	4100	4150	4150	Chandigarh	4150	4410	4550	4900	4900	4900
Delhi	4150	4200	4150	Delhi	4150	4410	4550	4900	5000	5000
U.P.	4100	4150	4150	Lucknow Kanpur Varanasi Bareilly	4300 4300 4360	4600 4600 4660 4410	4800 4810 4894 4550	5150 5160 5244 4900	5400 5400 6000 5000	5300 5300 5650 5000
Rajasthan	4150	4200	4250	Jaipur	4300	4600	4765	5115	5200	5150
Himachal Pd.	4150	4200	4250	Shimla	4250	4550	4681	5031	5031	5050
J & K	4150	4200	4200	Jammu Srinagar	4200 4200	4500 4500	4655 4655	5000 5005	5200 5300	5100 5150
Bihar	4300	4350	4400	Patna Ranchi	4420 4450	4720 4750	4963 5056	5313 5406	6500 7000	5900 6200
Assam	-	-	4450	Guwahati	4450	4900	5188	5538	7500	6500
Orissa	4350	4400	4475	Cuttack Bhubaneshwar	4500 4500	4800 4800	5143 5149	5493 5499	7400 7400	6450 6450
West Bengal	4350	4400	4475	Calcutta Siliguri	4510 4520	4810 4820	5091 5110	5441 5460	7400 7400	6450 6450
Madhya Pd.	4100	4150	4250	Indore Gwalior Raipur	4350 4280 4430	4650 4580 4730	4925 4753 5066	5275 5103 5416	7200 6000 7400	6250 5550 6400

Statement-VIII*Open Sale Price of Rice fixed for the months of November, 1995 to March, 1997.**(Rate Rs. per MT)*

Sl. No.	Name of the State	November 95		December 95 to June 1996		July 96 to March 97	
		Fine	Superfine	Fine	Superfine	Fine	Superfine
1.	Punjab	6750	7050	7050	7350	7050	7350
2.	Haryana	6700	7000	7000	7300	7000	7300
3.	Uttar Pradesh	6600	6900	6900	7200	6900	7200
4.	Rajasthan	6550	6850	7000	7150	7500	7650
5.	Jammu & Kashmir	6500	6800	6680	7000	6680	7000
6.	Delhi	6700	7000	6740	7060	6740	7060
7.	Maharashtra	6450	6750	6630	6950	7130	7450
8.	Gujarat	6450	6750	6630	6950	7130	7450
9.	Madhya Pradesh	6450	6750	6630	6950	7130	7450
10.	West Bengal	6450	6750	6630	6950	7130	7450
11.	Bihar	6450	6750	6630	6950	7130	7450
12.	Orissa	6450	6750	6630	6950	7130	7450
13.	Tamil Nadu	6450	6750	6630	6950	7130	7450
14.	Karnataka	6450	6750	6630	6950	7130	7450
15.	Andhra Pradesh	6450	6750	6630	6950	7130	7450
16.	Kerala	6450	6750	6630	6950	7130	7450

The price of Rice for port towns and areas within 50 kms. thereof, will be Rs. 50/- less than the export price with effect from December, 1995.

Statement-IX

*Central Issue Price of Rice and Wheat for PDS
(Ex-FCI Godowns) since 1993 onwards.*

(Rs. per quintal)

Effective from	Rice			Wheat
	Common	Fine	Superfine	
11.1.93	437	497	518	330
2.2.94	537	617	648	402

Allocation of Levy Sugar

4745. SHRI B.K. GADHVI :
SHRI SANAT MEHTA :

Will the Minister of FOOD be pleased to state:

(a) whether the allotment of levy sugar is made to various States on the basis of population of 1991 census;

(b) whether a number of States have represented to the Government for the allotment of levy sugar on the basis of projected population of 1996;

(c) if so, the details thereof;

(d) if so, whether the Government have accepted the requests of the State Governments;

(e) if so, the allotment of levy sugar proposed to be made during the current year, State-wise; and

(f) if not, the reasons therefor?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA) :
(a) Yes, Sir.

(b) and (c) A number of States have represented to the Central Government for enhancement of levy quota. The